

ITEM NO.1

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 19/2016 in Writ Petition(s) (Civil) No(s). 801/1986

SUPREME COURT EMPLOYEES WELFARE ASSN. Petitioner(s)

VERSUS

UNION OF INDIA . & ORS. Respondent(s)

(IA No. 19/2016 FOR DIRECTIONS)

WITH

W.P.(C) No. 1074/2017 (X)

Date : 12-01-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Adinarayan Rao, Sr. Adv.
Mr. Abhinav Agrawal, Adv.
Mr. Rajesh Kumar, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. K.K. Venugopal, AG
Mr. P.S. Narsimha, ASG
Mr. K. Radhakrishnan, Sr. Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. V.V. Pattabhiram, Adv.
Mr. Satya Mitra Garg, AOR

Mr. R. Venkataramani, Sr. Adv.
Mr. Yashraj Singh Bundela, Adv.
Mr. Praveen Vegnesh, Adv.
Mr. P. Parmeswaran, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on Monday, the 15th January, 2018.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER